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## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/174/2016 NAME OF THE PETITIONER(S) : Marg Ltd + 1 NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd + 7 **UNDER SECTION** : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM Coursel for R2-5 Shona 1. Corel for Telitoner RAJENDEAN CAGHAWAN 9. VIJAY KUM AR VIJ. ARUL RAJ Counsel for Kanai Kalport 5. DEV GHLAAR J For MIs. Shira Kumon & Surea h

## **ORDER**

Counsel representing both the parties are present. Counsel for respondents stated that the parties had meetings in relation to the talks for settling the matter and today also there is a possibility of a meeting where the parties are continuing their discussions regarding the settlement in this matter alongwith two other connected matters, CP 6/2016 and CA 7/2016. Counsel for petitioner prayed time to make submissions regarding the settlement. Considering the submissions of both the counsel, time is enlarged at their request for making submissions regarding the final outcome of the same. Put up on 21.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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